

Annexure-5

Name of the corporate debtor: Raaj Internet India Pvt Ltd; Date of commencement of liquidation: 24-03-2021; List of stakeholders as on: 20-08-2021

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted						
1.	Employees Provident Fund Organisation, Regional Office, Chennai.	Central govt	NA	06 <sup>th</sup> July 2021	1371660	1371660	Statutory dues – Penalty	NA	NA	2.35%	NA	NA	NA	NA	NA	NA
2.	ESI Corporation, Regional Office, Chennai.	Central govt	NA	29 <sup>th</sup> July 2021	2487789	1171670	Statutory dues	NA	NA	2.01%	NA	NA	1316119	NA	NA	NA

(Amount in Rs.)

Amount claimed based on CIR addhoc notice was rejected as the claim pertains to period 2017 to 2019 but wherein as per information available the company has no operation from 2017 and no employees and no CRP was also CRP was ordered by honorable NCT on 19-09-2018.

  
**VASUDEVAN GOPU**  
 Insolvency Professional  
 Reg. No: IBBI/PA-0021/HP-N0029112017-18110849